

C. A. T. Bench, JAIPUR

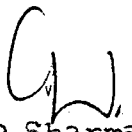
Date of Order

Orders 197/93

27.4.93

None present for the parties.

Advocates are on strike. May be listed on 11.5.93 for Admission.


(O.P. Sharma)
Member (A)


(D.L. Mehta)
Vice Chairman.

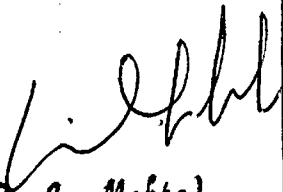
11.5.93 SL. M. Bhandari, counsel
Present: → ~~for~~ for the parties petitioner.

In the light of the subsequent judgement and the decision of this Tribunal, no order is necessary.

The M.P. is rejected.

Relay
BPM
14/5/93


(O. P. Sharma)
Administrative Member


(D. L. Mehta)
Vice-Chairman

Copy sent to the opp. on
note 3425

Date 19-5-93

